

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 138 of 2019 [TP 122 of 2016 (CP 27 of 2016)] With  
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2020**

**Name of the Company:** Alliance Industries Ltd  
V/s  
People International & Services Pvt Ltd

**Section:** 397-398 of the Companies Act

**COMMON ORDER**

Learned Counsel Mr. Hamesh Naidu a.w. Learned Senior Counsel Mr. Saurabh Soparkar appeared for the Petitioner. Learned Counsel Mr. Amalpuhp Shrotri appeared for the Respondent no. 2. Learned Counsel Mr. Sandeep Singhi appeared for the Respondent. Learned Senior Counsel Mr. Navin Pahwa appeared.

Heard Learned Senior Counsel Mr. Saurabh Soparkar in part.

The matter stands adjourned for further hearing on 07.12.2020 at 2:00 p.m.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 3rd day of December, 2020.